

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.05.2021 (THURSDAY)

COURT – II

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Kailash T Shah-R2, R3 Pavan Godiawala-R1
2.	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt. Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	C.B.N. Babbu

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